ANNUAL STATEMENT OF ACCOUNTS FOR THE YEAR ENDED 31st MARCH 2014

SEPARATE AUDIT REPORT OF THE COMPTROLLER & AUDITOR GENERAL OF INDIA ON THE ACCOUNTS OF INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, FOR THE YEAR ENDED 31 MARCH 2014

We have audited the attached Balance Sheet of INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY as at 31 March 2014 and the Income and Expenditure Account/Receipt and Payments Account for the year ended on that date under Section 19(2) of the Comptroller & Auditor General's (Duties, Powers & Conditions of Service) Act, 1971 read with Section 17(2) of the Insurance Regulatory and Development Authority (IRDA) Act, 1999. These financial statements are the responsibility of the Insurance Regularity and Development Authority's management. Our responsibility is to express an opinion on these financial statements based on our audit.

- 2. This Separate Audit Report contains the comments of the Comptroller & Auditor General of India (CAG) on the accounting treatment only with regard to classification, conformity with the best accounting practices, accounting standards and disclosure norms, etc. Audit observations on financial transactions with regard to compliance with the Law, Rules & Regulations (Propriety and Regularity) and efficiency-cum-performance aspects etc., if any, are reported through Inspection Reports/CAG's Audit Reports separately.
- 3. We have conducted our audit in accordance with auditing standards generally accepted in India. These standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free from material misstatements. An audit includes examining, on a test basis, evidences supporting the amounts and disclosure in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by management, as well as evaluating the overall presentation of financial statements. We believe that our audit provides a reasonable basis for our opinion.
- 4. Based on our audit, we report that:
 - i. We have obtained all the information and explanations, which to the best of our knowledge and belief were necessary for the purpose of our audit.
 - ii. The Balance Sheet and Income & Expenditure Account/Receipts & Payments Account dealt with by this report have been drawn up in the common format of accounts prescribed by Ministry of finance.
 - iii. In our opinion proper books of accounts and other relevant records have been maintained by the Insurance Regulatory and Development Authority as required under Section 17(1) of the Insurance Regulatory Development Authority Act, 1999 in so far as it appears from our examination of such books.

- iv. The Balance Sheet and the Income and Expenditure Account /Receipt and Payments Account dealt with by this report are in agreement with the books of accounts.
- v. In our opinion and to the best of our information and according to the explanations given to us, the said financial statements read together with the Accounting Policies and Notes on Accounts, and subject to other matters mentioned in Annexure to this Audit Report give a true and fair view in conformity with accounting principles generally accepted in India
 - a. In so far as it relates to the Balance Sheet, of the state of affairs of the INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY as at 31 March 2014 and
 - b. In so far as it relates to Income and Expenditure Account of the Excess of Income over Expenditure for the year ended on that date.

For and on behalf of the C&AG of India

(G. SUDHARMINI)

PRINCIPAL DIRECTOR OF COMMERCIAL AUDIT, & EX-OFFICIO MEMBER AUDIT BOARD, CHENNAI.

Place: CHENNAI Date: 14 .10.2014

ANNEXURE

- 1. Non completion of Internal Audit-
 - Internal Audit for the year 2013-14 is yet to be completed. In the absence of Internal Audit Report, the efficacy of the internal control mechanism, compliance procedure, timely remittance of statutory dues etc. could not be verified in Audit
- System of Physical verification of assets —
 The physical verification of assets had not been conducted periodically and for the year 2013-14 also.
- 3. System of Physical verification of inventory The physical verification of books and publications and stationery and consumable items had not been conducted for the year 2013-14.

CP. CON DEPUTY DIRECTOR

FORM - A INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY Balance sheet as at 31st March 2014

Figures for the previous year	Liabilities	Figures for the current year	Figures for the previous year	Assets	Figures for the current year
(Rs.)	:-	(Rs.)	(Rs.)	_	(Rs.)
,	GENERAL TUND		450.00	Fixed assets [See note 1] as per Annexure I	201.072.01
1	IRDA fund [See Note 4]	1	158,367,824 56,855,613	Gross block of assets Less: Depreciation	201,073,6 81,158,7
893,244	-At beginning of the year -Receipts in the year	893,244	101,512,211	Net block of assets	119,914,9
893,244	A Balance at end of the year	893,244	42 3 ,703,649 6 9 ,404,487	Work-in-progress - IRDA building Work-in-Progress - Others	162,175,9 63,374,3
-	ii) Capital fund				
₩	-Capital grants -Balance at the beginning of the year		***		
- 1 - 1	Add: Value of fixed Assets received as grants during the year	£			
	Surplus and funds			Investments [See Note 2]	
8,079,838,497	-Balance as per last balance sheet Add: Excess of income over expenditure as per income	9,916,416,706		(Method of valuation - at cost)	
1,836,578,209	and expenditure account - Annexed Less: Excess of expenditure over income as per income	1,402,009,438	4	Securities of central and State Government Units	
9,916,416,706	and expenditure account - Annexed - Balance at the end of the year	11,318,426,144		hi) Fixed deposits with scheduled bank [iv] Others	11,507,700,
	iv) Gift and donations			Current assets loans and advances [See note 3]	
	One and donations				
2	v) Other balances		141,719,698	i) Deposits with agencies ii) Loans and advances to staff	2,224 182,426
	<u>Loans</u>		528,784,445	- iii) Amount due from insurance companies & others iv) Other current assets	625,354
	Secured (stating the security offered for the purpose) Unsecured	:	70,000	v) Cash & bank balances a) Cash in hand(including cheques in hand and cash in transit)	70
	iii) Loan from Government of India iv) Other loans	:	682,611,82	b) Bank balances	125,227
	Current liabilities and provisions				
	[See note 5]				
	Sundry creditors				ŀ
78,422,263	-for Capital items -for Other items	78,810,928			

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Page 1 of 2

Figures for the previous year	Liabilities	Figures for the current year	Figures for the previous year	Assets	Figures for the current year
(Rs.)		(Rs.)	(Rs.)		(Rs.)
iii)	Provisions:				
	-Provision for doubtful debts and advances				
	-Provision for depletion in value of investment	1 -1			
20,552,177	-Provision for expenses	46,026,351		0	1
iii)	Other liabilities	1			
•=	1. Unspent grants	1 *1	1		
•	2 Interest payable to Government/other loans	1			
2,799,684	Provident, retirement & other welfare funds: Provident fund	2 004 424			
2,/33,004	(a) Provident fund (b) Other welfare funds	3,091,134			
64,868,174	(c) Retirement benefit fund and staff benefit fund:	91,195,888			
	(c) Neuroment belieft fong and stan benefit fand.	31,150,000			
1	4 Others (Specify)	1			
4,976,142	-other liabilites (Tax deducted at source;	18,133,402			4
1,212,268,173	-Registration / Renewal fee received in advance	1,231,892,626			
	i i				
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		1			
1					1
		Ti a			
11,301,196,562		12,788,469,716	11,301,196,562		12,788,469

Significant accounting policies and notes forming part of accounts - Annexure IX

Notes :

The information relating to fixed assets is given in Annexure I.

2 The information relating to investments is given in Annexure II

The information relating to current assets, loans and advances is given in Annexure III.

Details of IRDA fund is given in Annexure IV (Fund includes grants received from Central Government, other organisations and bodies in terms of section 16 of the Act)

5 Details of contingent liabilities is given in Annexure V.

All annexures to statement of affairs and notes/information relating to accounting policy forming part of accounts

K. K. W. Y.

(Prassad Rao Kalayru) CAO

D.Singh)

(D.D.Singñ) Member

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(M.Ramaprasad) Member

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I.K. Nair

(T.S.Vijayan) Chairman

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18 Miles

Form - B INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED 31st MARCH 2014

igures for the previous year (Rs.)	Expenditure	Figures for the current year	Figures for the previous year	Income	Figures for the current year
20,948,896 265,693,119 147,528,427 10,872,483 39,734,341 1,140,363 11,769,921 50,000,000 48,412,728	Research & consultation fees Seminars conference, publications, etc Interest [See Note 3]	20,511,533 376,937,805 355,339,207 24,003,499 34,694,976 24,303,127 147,526,187 29,7,27,245 1,451,282	1,943,360 150,000 40,000 480,000 200,000 50,000	Grants in Ald Received Receivable Less: Transferred to capital fund Fees: Registration fees Surveyors fees Registration fees- Insurers Registration fees - Agents Registration fees - Brokers Registration fees - TPAs Registration fees - TPAs Registration fees - Referral entity fees Registration of insurance repository Registration of web aggregator	2,279,23 50,00
	Excess of income over expendiutre for the year carried down	1,402,009,438	1,041,952,198 310,142,330 30,316,708 120,000 56,759,056 986,313,117	Renewal Fees Renewal of licences - Insurer	50,00 1,110,474,34 332,913,62 44,454,31 485,10 50,746,57 866,826,70 7,521,95
2,434,317,656		2,416,504,299	2,434,317,656		2,416,504,2

Significant accounting policies and notes forming part of accounts - Annexure IX

Notes

- The information relating to payment to and provision for employees is given in Annexure $\overline{V}L$. The information relating to establishment expenses is given in Annexure $\overline{V}R$.
- 3 The information relating to interest amount is given in Anenxure VIII

(Prassad Rao Kalayru) CAO

(D.D.Singh) Member

(M.Ramaprasad) Member

(T.S.Vijayan) Chairman

FORM - C
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY
RECEIPTS AND PAYMENTS ACCOUNT FOR THE YEAR ENDED MARCH 31, 2014

RECEIPTS	Amount(Rs)	PAYMENTS	Amount(Rs)
(1)	(2)	(3)	(4)
o Balance brought forward		By Research and Consultation fees	34,215,19
Cash at bank	682,611,822	By Seminars, conference, publications etc.	9,77
Cash in hand		By Rent payments	23,935,29
Cheques on hand		By Development expenditure	161,713,47
Cash / Cheques in transit		By Promotional expenditure	29,727,24
o Registration fees		By Payment to chairperson and members	
Insurance companies	50.000		18 370 96
Third party administrators		(ii) Other benefits	1 164,73
Insurance brokers	Į.	(iii) Travelling expenses	9,946,35
Insurance repository		(,	1
Insurance web aggregator	50,000	By Establishment expenses	1
Referral entity fees	400 000		192 860 98
Others	450,000	(ii) Other aenefits	73,768,21
To Registration renéwal fees		(iii) Travelling expenses	28.639.13
	1,136,021,298		35,967,44
Insurance companies		By Office expenses	310,253 38
Third party administrators		By Interest on	3,0,203,00
Insurance surveyors			(1)
Insurance agents	326,991,127		1
Insurance brokers	44,454,310		B.462 45
Others	50745 575	By Purchase of assets	38,485.57
To Penalties, fines from insurers and Intermediaries	50,746,575	By Capital work-in-progress	37.880.85
To Income from investments		By Advances to staff and others including travel advance	11,517,600,00
To Sale of investments	2 201 002 001	By Investments	71,577,600,00
(Diameter)	9.361,063,900	By Repayment of Government loans/ fees	
To Grants		By Repayment of Other loans	30.550.00
i) Central Government / State Govt/ others ii) Gift and donations	4	- By Payment to Insurance Information Bureau	30,330,00
To Loans		•	
		j.	
To Sales of publication etc. To Sale of assets		To Delegan and Comment	T.
to Sale of assets	0	By Balance carried forward	1)
		(i) Cash at bank	335708
To interest received on		(a) Bank of India, Basheerbagh Br, A/C -119	78,992.52
Deposits	890,610,26		
Advances	1.00	(c) ICICI bank, Himayatnagar Br	25,4
Others	1	(d) IOB, New Delhi	1,425,36
To Recoveries from employees		(e) State bank of India, Parisrama Bhavan Br	111138
(a) Loans and advances	17,051,44		10-01
(b) Interest on loans and advances	9,57		35,0
(c) Misc, recoveries		Delhi Office	25,0
To Other receipts	1	Delhi guest house	10.0
(a) Miscellaneous income	302,40	2 (iii) Cheques in hand	
(b) Security deposit from Contractors	25,00	(iv) Cash/ cheques in transit	154
(c) Security deposit received back	1,63	9	1
(d) Interest on bank Account	82		
(e) Recoveries from IIRM and APIIC for building&NSEIT	165,621,53		
	12,678,849,05	66	12,678,849,0

(Prassad Rao Kalayru) CAO (D.D.Singh) Member

(M.Ramaprasad) Member _RK. N

Nair) (T.S.Vijayan) Chairman

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ANNEXURE I INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, HYDERABAD Schedule of fixed assets annexured to and forming part of balance Sheet as on 31st March 2014

t v		Gros	s black			Depre		Net block		
Particulars	Cost as on 01.04.2013	Additions during the year	Sold/disposed of during the year	Total as on 31.3.2014	As on 01,04,2013	For the the year	Adjustments	As on 31,03,2014	As on 31_03.2013	As on 31 03 2014
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
Office Premises										
a) Land	10,000			10,000					10,000	10,000
b) Building	65,729,030		2.1	65,729,030	4.081.953	3.082,354		7,164,307	61,647,077	58,564,723
Residential Flats										
a) Land										*
(b) Building - office premises(Guest nouse)	23,155,752			23,155,752	1,599,215	1,077,826		2,677,041	21,556,537	20,478,711
Vehicles	1,259,242			1,259,242	792,837	120,752		913,589	466,405	345,653
Equipments	7,883,315	2,863,045		10,746,360	5,719,830	714,653		6,434,483	2,163,485	4,311,877
Furniture and Fixtures	15,195,407	369,184		15,565,591	8,739,380	1,212,521		9.951,901	6,457,027	5,613,690
Computers	43,258,115	39,468,305		82,726,420	34,046,435	18,089,695		52,136,130	9,211,680	30,590,290
Books	1,875,963	5,326		1,881,289	1,875,963	5,326		1,881,289		
Total	158,367,824	42,705,860		201,073,684	56,855,613	24,303,127		81,158,740	101,512,211	119,914,944

(Prassad Rao Kalayru) CAO

(D.D.Singh) Member

(M.Ramaprasad) Member

Member

(T.S.Vijayan) Chairman

ANNEXURE-II INSURANCE RAGULATORY AND DEVELOPMENT AUTHORITY Attached to and forming part of balance sheet as at 31st March,2014 INVESTMENT

.No	i) Fixed deposits with	bank		Particulars					Figures for the Current Year(Rs)	Figures for the previous Year(Rs)
12	Name of the bank	Date	Amount (Rs)	Rate of Interest	Period	Date of maturity	Interest Received in 2013-14(Rs)	Interest Accrued till 31/03/2014(Rs)	· car(ro)	rear(RS)
	PART-A-Matured dep	osits as on 31	-03-2014		17.5		1	4]	
	moian Overseas Bank	31-Mar-12	50.000.000	10.65%	₹ 2/5	21.11				
	Allahabad Bank	31-Mar-12	50.000,000	10.80%		- 1 1.14 13	5570380.00		1	
	Bank of India, Basheerbagh	31-Mar-12	20.000,000	10.65%	505	31 10141-13		•	1	
	Indian Overseas Bank	31-Mar-12	50.000,000	9.50%			2216586.86		1	
	Syndicate Bank	31-Mar-12	100.000.000	10.65%		- 1 TILL 13	5223072.00		240	
1	Vijaya Bank	24-Apr-12	200,000,000			- 1 1121 13	11147749.00			
	Andhra Bank	24-Apr-12	130.000,000	9.70%	365	The second second	20117153.00			
	Oriental Bank of Commerce	24-Apr-12	60.000,000	9.65%	365		13006318.00			
	Bank of India, Basheerbagh	24-Apr-12	100.000,000	9.65%	365	7,51	6002916.00			
	Oriental Bank of Commerce	25-Apr-12	60.000,000	9.62%	365		9972639.19			
	Indian Bank	8-Jun-12	70.000,000	9.65%	365	25-Apr-13	6002916.00	-		
	Bank of India, Basheerbagh	7-Jun-12	110,000,000	9.50%	333	7-May-13	6658580.00		ř	
1	Andhra Bank	7-Jun-12		9.90%	365	7-Jun-13	11301003.33			
1	Central Bank of India	7-Jun-12	100.050.000	9.90%	365	7-Jun-13	10278776.00			
	Union Bank of India	7-Jun-12	120.000,000	9.95%	365	7-Jun-13	12392945.00		1	
	Sentral Bank of India	29-Jun-12	100.010.000	9.86%	365	7-Jun-13	10231621.00			
	Bank of India. Basheerbagh		120.000,000	9.85%	365	29-Jun-13	12263813.00			
1	JCO Bank. Madhapur	29-Jun-12	100,100.000	9.70%	365	29-Jun-13	10068634.86			
1	Andhra Bank. SR Nagar	17-Jul-12	80.000.000	9.45%	365	17-Jul-13	7832152.00			
	BI, Ranigani	17-Jul-12	50.000.000	9.40%	365	17-Jul-13	4868286.00			
	Oriental Bank of Commerce	17-Jul-12	20.000.000	9.00%	365	17-Jul-13	1861666.00			
C	Oriental Bank of Commerce	2-Aug-12	50.000.000	9.25%	365	2-Aug-13	4787917.00			
ī	JCO Bank, Madhapur	2-Aug-12	20.000,000	9.25%	365	2-Aug-13				
1,	ndian Bank	3-Aug-12	60,000,000	9.25%	365	3-Aug-!3	1915167.00			
	inion Bank of India	3-Aug-12	50.000.000	9.25%	365	3-Aug-13	5745501.00			
V	ijaya Bank	3-Aug-12	70,000.000	9.25%	365	3-Aug-13	4787917.00	-	1	
	ijaya Bank	21-Sep-12	49.000.000	9.30%		21-Sep-13	6703084.00	/#:		
	entral bank of india	21-Sep-12	21.000.000	9.30%		21-Sep-13	4718403.00		n 1	
1	Citital Bank Of India	21-Sep-12	60.000,000	9.25%		21-Sep-13	2022173.00 5745501.00	·	1	

			F	Particulars					Figures for the Current	Figures for the previous Year(Rs)
L	i) Fixed deposits with	bank							Year(Rs)	
0 1	Name of the bank	Date	Amount (Rs)	Rate of Interest	Period	Date of maturity	Interest Received in 2013-14(Rs)	Interest Accrued till 31/03/2014(Rs)	10	
1	Vijaya Bank	17-Oct-12	49.900,000	9.30%	365	17-Oct-13	4805068.00			
-	Bank of Baroda	17-Oct-12	50,000,000	9.25%			4787917.00	-	1	
Ī	Bank of Baroda	17-Oct-12	70,000,000	9.25%			6703084.00		-	-
-	Union Bank of India	17-Oct-12	9,999,900	9.25%			957574.00		+	
T	Vijaya Bank	18-Oct-12	49.900,000	9.30%			4805068.00		-	
- 1	Vijaya Bank	19-Oct-12	200,000	9.30%			19259.00		+	
- 1	Andhra Bank, SR Nagar	14-Nov-12	30,000,000	9.00%			2792500.00		1	
	Union Bank of India	14-Nov-12	30.000,000	9.00%			2792500.00	ļ	1	
	Bank of Baroda	14-Nov-12	30.000,000	9.00%			2792500.00		-	
Ī	Punjab National Bank	16-Nov-12	40.000,000	9.00%			3723333.00		-	
Ī	Punjab National Bank	15-Dec-12	35.000.000	9.00%			3267326.00	-	ł	
ſ	Punjab National Bank	15-Dec-12	35.000,000	9.00%			3267355.00		+	T.
	Vijaya Bank	15-Dec-12	110,000,000	9.10%			10386809.00		+	
	Oriental Bank of Commerce	15-Dec-12	30.000,000	9.00%					-	1
ſ	Oriental Bank of Commerce	15-Dec-12	40.000,000	9.00%	_		3734114.00		7	İ
	Vijaya Bank	18-Dec-12	80.000,000	9.10%			7532219.00		-	1
	Bank of Baroda	18-Dec-12	50,000,000	9.00%				 	4	
	Indian Bank	21-Dec-12	45.000,000	8.75%				 	-	
	Vijaya Bank	22-Dec-12	45.000,000	9.10%				-	-	1
	Central Bank of India	22-Dec-12	45,000.000	9.00%					+	
I	Vijaya Bank	26-Dec-12	200,000,000	9.10%					-	
	Union Bank of India	26-Dec-12	120,000,000	9.05%				 	4	
	Union Bank of India	26-Dec-12	120,000,000	9.05%					-	
	Canara Bank	26-Dec-12	130,000,000	9.05%					-	
	Allahabad Bank	26-Dec-12	40.000,000	9.00%					4	
	Allahabad Bank	26-Dec-12	49.000,000	9.00%	4				-	
	Allahabad Bank	26-Dec-12	21.000,000	9.00%				 	+	
	Punjab National Bank	26-Dec-12	50.000,000	9.00%					-	
	Punjab National Bank	26-Dec-12	50,000.000	9.00%			100 1100100		4	
	Andhra Bank, SR Nagar	26-Dec-12	50.000.000	9.00%					-	
-	Bank of Baroda	26-Dec-12	50.000.000	9.00%			100.100.00	-	+	
- 1	Vijaya Bank	27-Dec-12	49,900,000	9.10%	-				1	
1	Union Bank of India	27-Dec-12	150,000,000	9.05%						

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			Particulars					Figures for the	
i) Fixed deposits with	bank							Year(Rs)	previous
Name of the bank		v				Interest		1 ear (KS)	Year(Rs)
	Date	Amount (Rs)	Rate of Interest	Period	Date of maturity	Received in 2013-14(Rs)	Interest Accrued till 31/03/2014(Rs)		
Union Bank of India	27-Dec-12	350,000,000	9.05%	240					
Canara Bank	27-Dec-12	200,000,000		000		32766276.00			
Canara Bank	27-Dec-12	100,000,000	9.05%	- 505		18723587.00		li i	
Allahabad Bank	27-Dec-12		9,05%	445		9361793.00		1	
Allahabad Bank	27-Dec-12	49.000,000	9.00%			4561083.00			
Allahabad Bank	27-Dec-12	40.000,000	9.00%		- Dec 15	3723333.00	-		
Andhra Bank	27-Dec-12	31,000,000	9.00%	000	27-Dec-13	2885583.00		-	
Punjab National Bank	27-Dec-12	90.000,000	9.00%	505	200 13	8377499.00			
Central Bank of India	27-Dec-12	100,000,000	9.00%		27-Dec-13	9308332.00			
Bank of Baroda	27-Dec-12	100,000,000	9.00%	202	27-Dec-13	9945451.00		1	
Bank of Baroda	27-Dec-12	100.000,000	9.00%		27-Dec-13	9308332.00			
Bank of India	27-Dec-12	60.000,000	9.00%			9308332.00			
Andhra Bank	· 27-Dec-12	50.000.000	8.75%			5424791.57			
Vijaya Bank	28-Dec-12	100,000	9.00%		27-Dec-13	4654166.00			
Andhra Bank	28-Dec-12	90,000,000	9.00%		28-Dec-13	9308.00			
Oriental Bank of Commerce	28-Dec-12	30,000,000	9.00%	505		8377499.00			
Oriental Bank of Commerce	28-Dec-12		9.00%			2792500.00			
Oriental Bank of Commerce	28-Dec-12	30.000,000	9.00%	365		2792500.00	-		
Vijava Bank	31-Dec-12	30,000,000	9.00%	365		2792500.00			
Canara Bank	31-Dec-12	20,000,000	9.10%	365	31-Dec-13	1883055.00			
Oriental Bank of Commerce		105,000,000	9.05%	365		9829875.00	32		
Oriental Bank of Commerce	31-Dec-12	100,000,000	9.10%		31-Dec-13	9415274.00			
Oriental Bank of Commerce	31-Dec-12	100,000.000	9.10%	365	31-Dec-13	9415274.00		1	
Union Bank of India	31-Dec-12 31-Dec-12	100,000,000	9.10%	365	31-Dec-13	9415274.00		1	
Union Bank of India		250,000.000	9.05%	365	31-Dec-13	23404483.00	-	1	
Union Bank of India	31-Dec-12	160.000.000	9.05%	365	31-Dec-13	14978869.00			
Canara Bank	31-Dec-12	160.000,000	9.05%		31-Dec-13	14978869.00		1	
Central Bank of India	31-Dec-12	200.000,000	9.05%		31-Dec-13	18723573.00			
Punjab National Bank	31-Dec-12	300,000,000	9.10%	365	31-Dec-13	28245822.00		1	
Punjab National Bank	31-Dec-12	80.000.000	9.00%		31-Dec-13	7446666.00		1	
Vijaya Bank	31-Dec-12	80.000,000	9.00%	365	31-Dec-13	7446666.00			
Bank of India	31-Dec-12	29.900,000	9.10%	365	31-Dec-13	2815167.00			
Bank of India	31-Dec-12	350,000.000	9.00%	365	31-Dec-13	32579161.58			
- OT HIGH	31-Dec-12	110,000,000	9.00%		31-Dec-13	10239165.00			

L			F	Particulars					Figures for the	previo
L	i) Fixed deposits with b	ank							Year(Rs)	Year(
7	Name of the bank	Date	Amount (Rs)	Rate of Interest	Period	Date of maturity	Interest Received in 2013-14(Rs)	Interest Accrued till 31/03/2014(Rs)		
E	Bank of India	31-Dec-12	110.000,000	9.00%	365	31-Dec-13	10239165.07		1	
17	Allahabad Bank	1-Jan-13	49.000,000	9.00%	365		4561083.00			
17	Allahabad Bank	1-Jan-13	30,000,000	9.00%	365		2792500.00	-	1	
1	Allahabad Bank	1-Jan-13	21.000.000	9.00%	365		1954750.00	-		
7	Andhra Bank	1-Jan-13	100,000,000	9.00%			9308332.00	 	1	
1	√ijaya Bank	I-Jan-13	20.100.000	9.10%	365		1892470.00			
-	\ndhra Bank	1-Jan-13	50,000,000	9.10%	365		4654166.00		-	
1	Andhra Bank	1-Jan-13	50.000,000	9.00%	365		4654166.00		1	1
1	Andhra Bank	l-Jan-13	50,000,000	9.00%			4654166.00			
Ī	Bank of Baroda	1-Jan-13	50,000,000	9.00%			4654166.00			
0	Central Bank of India	1-Jan-13	90,000,000	9.10%	365		8473747.00		1	
0	Central Bank of India	1-Jan-13	40,000,000	9.10%	365	1-Jan-14	3766110,00		1	
ľ	Vijaya Bank	2-Jan-13	30,000,000	9.10%	365		2824582.00			
	Canara Bank	3-Jan-13	100,002,000	9.05%			9361980.00		7	
1	Corporation bank	3-Jan-13	100,002,000	9.00%	365	3-Jan-14	9308486.00		Ī	1
	Vijaya Bank	15-Jan-13	52,500,000	9.10%	365	15-Jan-14	4943019.00			
	Corporation bank	15-Jan-13	102.500,000	9.00%	365		9541008.00		<u>.</u>	1
	Bank of India	15-Jan-13	105.000.000	9.00%	365	15-Jan-14	9773748.47		1	
	Bank of India	15-Jan-13	105.000,000	9.00%	365	15-Jan-14	9773748.47		1	
L	Oriental Bank of Commerce	15-Jan-13	20,000,000	9.00%	365	15-Jan-14	1861666.00		1	
	Punjab National Bank	15-Jan-13	25,000,000	9.00%	365		2327083.00			
	Andhra Bank	15-Jan-13	20.000,000	9.00%	365		1861666.00		7	
	Andhra Bank	19-Feb-13	50.000,000	9.00%	365	19-Feb-14	4654166.00		7	
	Bank of Baroda	22-Feb-13	100.500.000	9.36%	365		9742160.00			
	Bank of India	23-Feb-13	100,500.000	9.15%						
	Bank of India	28-Mar-13	50.000,000	9.50%	36:				7	
	Bank of India	9-May-13	9.900.000	6.75%			164774.00			(
F	TOTAL(PART		9361063900			1	890610267			
	PART-B-Deposits outs	standing as or	n 31-03-2014				1			
-	Andhra Bank	2-Apr-13	80,000,000	9.00%	365	2-Apr-14		7405862	4	
r	Punjab National Bank	2-Apr-13	80,000,000	9.00%		2-Apr-14		7405862	-	ľ.

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F	i) Fixed deposits wi	th bank				· · · · · · · · · · · · · · · · · · ·			Current Year(Rs)	previous Year(Rs
1	dame of the bank	Date	Amount (Rs)	Rate of Interest	Period	Date of maturity	Interest Received in 2013-14(Rs)	Interest Accrued till 31/03/2014(Rs)		
F	unjab National Bank	2-Apr-13	80,000,000	9.00%	365	2-Apr-14	-	7405863	4	
	/ijaya Bank	2-Apr-13	150,000,000	9.25%				7405862		
1	Canara Bank	2-Apr-13	130.000,000	9.10%		2-Apr-14		14285047		
Ī	Jco bank	2-Apr-13	250,000.000	9.45%		2-Apr-14		12172788		
Ti	Inion Bank of India	2-Apr-13	80,000,000	9.00%		2-Apr-14		24341363	_	
-	Allahabad Bank	2-Apr-13	40.000.000			2-Apr-14		7405862		
- 1	Allahabad Bank	2-Apr-13	40.000,000	9.00%		2-Apr-14	*	3702931		
	unjab National Bank	26-Apr-13		9.00%		2-Apr-14	<u>*</u>	3702931		
	Punjab National Bank	26-Apr-13	100.000,000	9.00%		26-Apr-14		8645273		
	Andhra Bank	26-Apr-13	90.000,000	9.00%		26-Apr-14		8645273		
-	Andhra Bank	26-Apr-13	90.000,000	9.00%		26-Apr-14		7780746		
	Andhra Bank	26-Apr-13	50.000,000	9.00%		26-Apr-14		7780746		
-	Jnion Bank of India	26-Apr-13	90.000,000	9.00%		26-Apr-14		4322636		
	Punjab National Bank	5-Jun-13	30,000,000	9.00%		26-Apr-14		7780746		
	√ijaya Bank	5-Jun-13	50,000,000	9.00%		5-Jun-14	-	2287555		
	Allahabad Bank	8-Jun-13		9.10%		5-Jun-14		3856393		
	Vijaya Bank	8-Jun-13	160.000,000	9.05%		8-Jun-14	*	12147247		
	Bank of India	8-Jun-13	100,100,000	9.10%		8-Jun-14		4581240		
1.07	Canara Bank	8-Jun-13		9.00%		8-Jun-14		7556223		
110	Bank of India		50.000,000	9.00%		8-Jun-14		3774338		
-	unjab National Bank	11-Jun-13	100,100,000	9.00%	-	11-Jun-14		7479640		
-	Central Bank of India	2-Jul-13	60.000,000	9.00%		2-Jul-14		4161972		(*)
	Central Bank of India	2-Jul-13	9,500,000	9.00%		2-Jul-14		658979		
_	Central Bank of India	2-Jul-13	9,500,000	9.00%		2-Jul-14		658979		
		2-Jul-13	9.500.000	9.00%		2-Jul-14	-	658979	1	
	Central Bank of India	2-Jul-13	9.500.000	9.00%	365	2-Jul-14		658979	1	
_	Central Bank of India	2-Jul-13	9.500,000	9.00%	365	2-Jul-14		658979		
-	Central Bank of India	2-Jul-13	9,500.000	9.00%	365	2-Jul-14		658979	1	
- 1	Central Bank of India	2-Jul-13	9,500.000	9.00%	365	2-Jul-14		658979		
	Central Bank of India	2-Jul-13	9.500,000	9.00%	365	2-Jul-14		658979		
_	Pentral Bank of India	2-Jul-13	9.500.000	9.00%	365	2-Jul-14		658979	f	
	Central Bank of India	2-Jul-13	9,500,000	9.00%	365	2-Jul-14		658979		
	Central Bank of India	2-Jul-13	5,000,000	9.00%	365	2-Jul-14		346831		
18	Central Bank of India	2-Jul-13	9,500,000	9.00%	365	2-Jul-14		658979		

-				Particulars					Current Year(Rs)	previous Year(Rs)
1	i) Fixed deposits with t	oank							T Cal (143)	I EAT (ICS
	Name of the bank	Date	Amount (Rs)	Rate of Interest	Period	Date of maturity	Interest Received in 2013-14(Rs)	Interest Accrued till 31/03/2014(Rs)		
1	Central Bank of India	2-Jul-13	9.500,000	9.00%	365	2-Jul-14		658979	1	
Ţ	Central Bank of India	2-Jul-13	9,500.000	9.00%		2-Jul-14	-	658979	1	
Ī	Central Bank of India	2-Jul-13	9.500,000	9.00%		2-Jul-14		658979	1	
Ī	Central Bank of India	2-Jul-13	9,500.000	9.00%		2-Jul-14		658979	1	
Ī	Central Bank of India	2-Jul-13	9,500.000	9.00%	365	2-Jul-14		658979	1	
1	Central Bank of India	2-Jul-13	9.500.000	9.00%		2-Jul-14		658979	1	
Ī	Central Bank of India	2-Jul-13	9.500,000	9.00%		2-Jul-14	-	658979		
1	Central Bank of India	2-Jul-13	9,500,000	9.00%		2-Jul-14		658979	1	
[Central Bank of India	2-Jul-13	9,500,000	9.00%		2-Jul-14		658979		
	Central Bank of India	2-Jul-13	5,000.000	9.00%		2-Jul-14	-	346831	1	
	Punjab National Bank	19-Jul-13	70,000,000	9.00%	365	19-Jul-14	-	4552157	1	
ſ	Allahabad Bank	19-Jul-13	7,500,000	9.00%	365	19-Jul-14		487731	1	l.
[Allahabad Bank	19-Jul-13	7,500,000	9.00%	365	19-Jul-14		487731	1	
	Allahabad Bank	19-Jul-13	7,500.000	9.00%	365	19-Jul-14		487731		
-	Allahabad Bank	19-Jul-13	7,500,000	9.00%	365	19-Jul-14		487731		
- }	Allahabad Bank	19-Jul-13	7,500,000	9.00%	365	19-Jul-14		487731	7	1
- 4	Allahabad Bank	19-Jul-13	5,000,000	9.00%	365	19-Jul-14		325154		
- 1	Allahabad Bank	19-Jul-13	7,500,000	9.00%	365	19-Jul-14		487731		
- 5	Indian bank	20-Jul-13	2,500,000	9.00%	365	20-Jul-14	(e)	161939		
į	Indian bank	20-Jul-13	9,500,000	9.00%	365	20-Jul-14		615370	1	
ļ	Indian bank	20-Jul-13	9,500,000	9.00%	365	20-Jul-14	72	615370	1	
- (Indian bank	20-Jul-13	9.500,000	9.00%	365	20-Jul-14	14:	615370		
-	Indian bank	20-Jul-13	9,500,000	9.00%	365	20-Jul-14		615370		
1	Indian bank	20-Jul-13	9.500.000	9.00%	365	20-Jul-14		615370	1	
	Allahabad Bank	6-Aug-13	65,000,000	9.30%	365	6-Aug-14	-	4064132	1 .	
-	Central bank of India	6-Aug-13	165,000,000	9.60%	365	6-Aug-14		10661376	1	
-	SBH	24-Sep-13	145,000,000	10.10%	365	24-Sep-14		7833715	1	İ
	Vijaya Bank	18-Oct-13	47.500,000	9.30%	365	18-Oct-14	-	2055150		
	Bank of Baroda	18-Oct-13	75.000.000	9.10%	365	18-Oct-14		3172819		Í
	Bank of Baroda	18-Oct-13	75,000,000	9.10%	365	18-Oct-14		3172819	1	
	Vijaya Bank	23-Oct-13	30,000.000	9.20%	365	23-Oct-14		1244420		1
	IOB	14-Nov-13	90.000,000	9.10%	365	14-Nov-14		3180557		
	Oriental Bank of Commerce	16-Dec-13	490,000,000	9.20%	365	16-Dec-14	-	13422522		1

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		I	Particulars					Figures for the Current	previous
i) Fixed deposits with	bank							Year(Rs)	Year(Rs)
Name of the bank	Date	Amount (Rs)	Rate of Interest	Period	Date of maturity	Interest Received in 2013-14(Rs)	Interest Accrued till 31/03/2014(Rs)		
Vijaya Bank	19-Dec-13	150,000,000	9.20%	365	19-Dec-14	-	3991537	1	
Oriental Bank of Commerce	19-Dec-13	140,000,000	9.20%	100000	19-Dec-14	-	3725435		
Vijaya Bank	23-Dec-13	170,000,000	9.20%	365	23-Dec-14		4346341		
Oriental Bank of Commerce	23-Dec-13	20.000,000	9.15%	365	23-Dec-14		508460		
10B	23-Dec-13	90,000,000	9.10%		23-Dec-14	-	2275143		
Bank of Baroda	23-Dec-13	90.000,000	9.10%		23-Dec-14		2275143	1	
Vijaya Bank	27-Dec-13	200,000,000	9.25%	365	27-Dec-14	-	4932211	1	
Canara Bank	26-Dec-13	200.000,000	9.21%	365	26-Dec-14		4962384		
Indian bank	26-Dec-13	50.000,000	9.16%	365	26-Dec-14		1233631		
Indian bank	26-Dec-13	10.000,000	9.16%	365	26-Dec-14	-	246726	-	
Indian bank	26-Dec-13	10.000,000	9.16%	365	26-Dec-14	· -	246726	1	
Indian bank	26-Dec-13	10.000,000	9.16%	365	26-Dec-14	520	246726	1	
Indian bank	26-Dec-13	10.000,000	9.16%	365	26-Dec-14		246726		
Indian bank	26-Dec-13	10.000,000	9.16%	365	26-Dec-14		246726	1	
IOB	26-Dec-13	95,000,000	9.10%	365	26-Dec-14		2328023		
IOB	26-Dec-13	95.000,000	9.10%	365	26-Dec-14		2328023		
IOB	26-Dec-13	95.000,000	9.10%	365	26-Dec-14		2328023		
IOB	26-Dec-13	65,000,000	9.10%	365	26-Dec-14	(#)	1592858		
Bank of Baroda	26-Dec-13	95.000,000	9.10%	365	26-Dec-14	5.0	2328023	1	
Bank of Baroda	26-Dec-13	95.000.000	9.10%	365	26-Dec-14		2328023	1	
Bank of Baroda	26-Dec-13	95,000,000	9.10%	365	26-Dec-14	-	2328023		
Bank of Baroda	26-Dec-13	65,000,000	9.10%	365	26-Dec-14	124	1592858	1	
Vijaya Bank	27-Dec-13	110,000,000	9.25%	365	27-Dec-14	129	2712716	1	
Canara Bank	27-Dec-13	330,000,000	9.21%	365	27-Dec-14	1,41	8101745		
Central Bank of India	27-Dec-13	310.000,000	9.21%	365	27-Dec-14		7610730		
Indian bank	27-Dec-13	50.000,000	9.16%	365	27-Dec-14	1-/-	1220645	1	
Indian bank	27-Dec-13	10.000,000	9.16%	365	27-Dec-14		244129		
Indian bank	27-Dec-13	000,000.01	9.16%		27-Dec-14		244129	1	
Indian bank	27-Dec-13	10.000,000	9.16%		27-Dec-14		244129	1	
Indian bank	27-Dec-13	10.000,000	9.16%		27-Dec-14		244129	-	
Indian bank	27-Dec-13	10.000,000	9.16%		27-Dec-14		244129	1	
IOB	27-Dec-13	560,000,000	9.10%	365	27-Dec-14		13578631	1	
Bank of Baroda	27-Dec-13	100,000,000	9.10%		27-Dec-14		2424755		

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ħ.	Particulars								
i) Fixed deposits with	bank							Year(Rs)	Year(Rs)
Name of the bank	Date	Amount (Rs)	Rate of Interest	Period	Date of maturity	Interest Received in 2013-14(Rs)	Interest Accrued till 31/03/2014(Rs)		
Bank of Baroda	27-Dec-13	100,000,000	9.10%	365	27-Dec-14		2424755	1	
Bank of Baroda	27-Dec-13	100.000.000	9.10%		27-Dec-14	-	2424755	1	
Bank of Baroda	27-Dec-13	50,000,000	9.10%		27-Dec-14	-	1212378	1	
Bank of Baroda	27-Dec-13	30,000,000	9.10%		27-Dec-14	· .	727427	1	
Indian bank	31-Dec-13	50,000.000	9,16%		31-Dec-14		1168703	-	
Indian bank	31-Dec-13	10,000,000	9.16%		31-Dec-14		233741	-	
Indian bank	31-Dec-13	10,000,000	9.16%		31-Dec-14		233741	-	
Indian bank	31-Dec-13	10,000,000	9.16%		31-Dec-14	-	233741	-	J),
Indian bank	31-Dec-13	10,000,000	9.16%	-	31-Dec-14		233741	1	
Indian bank	31-Dcc-13	10,000,000	9.16%	_	31-Dec-14		233741	i	
Punjab National Bank	31-Dec-13	37,500,000	9.00%	-	31-Dec-14		860702	-	
Andhra Bank	31-Dec-13	37.500,000	9.00%		31-Dec-14		860702		
Andhra Bank	31-Dec-13	37,500,000	9.00%	-	31-Dec-14	· .	860702	1	
Oriental Bank of Commerce	31-Dec-13	37,500,000	9.00%		31-Dec-14		860702	4	
Indian bank	31-Dec-13	50,000,000	9.16%		31-Dec-14		1168703	4	
Indian bank	31-Dec-13	50.000,000	9.16%	-	31-Dec-14		1168703	-	
Indian bank	31-Dec-13	50.000,000	9.16%		31-Dec-14		1168703	7	
Indian bank	31-Dec-13	50,000,000	9.16%	365	31-Dec-14		1168703	7	
Indian bank	31-Dec-13	50,000,000	9.16%	365	31-Dec-14		1168703	1	
Indian bank	31-Dec-13	50.000,000	9.16%	365	31-Dec-14		1168703		
Indian bank	31-Dec-13	50,000,000	9.16%		31-Dec-14		1168703	-	1
Indian bank	31-Dec-13	50,000,000	9.16%	365	31-Dec-14		1168703	=	1
Indian bank	31-Dec-13	50.000,000	9.16%	365	31-Dec-14		1168703	1	
Indian bank	31-Dec-13	50,000,000	9.16%	365	31-Dec-14		1168703		
Indian bank	31-Dec-13	50,000,000	9.16%		31-Dec-14		1168703		
Indian bank	31-Dec-13	50.000,000	9.16%		31-Dec-14		1168703		
Indian bank	31-Dec-13	50,000,000	9.16%	365	31-Dec-14		1168703		
Indian bank	31-Dec-13	50,000.000	9.16%		31-Dec-14		1168703	1	1
Indian bank	31-Dec-13	50.000,000	9.16%		31-Dec-14		1168703	1	1
Indian bank	31-Dec-13	50,000,000	9.16%	6 365	31-Dec-14		1168703		
Punjab National Bank	31-Dec-13	90,000,000	9.00%	6 365	31-Dec-14		2065685		4 14
Punjab National Bank	31-Dec-13	60.000,000	9.00%	6 365	31-Dec-14		1377123		
Andhra Bank	31-Dec-13	90,000,000	9.00%	6 365	31-Dec-14		2065685	1	

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	i) Fixed deposits with	bank		Particulars					Current Year(Rs)	Figures for th previous Year(Rs)
SL.No	Name of the bank	Date	Amount (Rs)	Rate of Interest	Period	Date of maturity	Interest Received in 2013-14(Rs)	Interest Accrued till 31/03/2014(Rs)		
	Andhra Bank	31-Dec-13	60,000,000	9.00%	365	31-Dec-14		1277122		
	Andhra Bank	31-Dec-13	50,000,000	9.00%		31-Dec-14		1377123	- 1	
	Andhra Bank	31-Dec-13	50,000,000	9.00%		31-Dec-14	:-	1147603	1	
	Andhra Bank	31-Dec-13	50.000,000	9.00%	000	31-Dec-14		1147603	-	
	Oriental Bank of Commerce	31-Dec-13	50,000,000	9.00%		31-Dec-14		1147603	- 1	
	Oriental Bank of Commerce	31-Dec-13	50,000,000	9.00%		31-Dec-14		1147603		
	Oriental Bank of Commerce	31-Dec-13 *		9.00%		31-Dec-14		1147603		
	Vijaya Bank	31-Dec-13	90,000,000	9.25%		31-Dec-14		1147603		
	Canara Bank	31-Dec-13	350,000,000	9.21%		31-Dec-14	-	2125048	1	
	Central Bank of India	31-Dec-13	360,000,000	9.22%		31-Dec-14		8227105	i i	
	Bank of Baroda	31-Dec-13	40.000,000	9.10%		31-Dec-14		8471675		
	IOB	31-Dec-13	70,000,000	9.10%		31-Dec-14		928630		
	bank of india	31-Dec-13	50,000,000	9.10%		31-Dec-14		1625102		
	bank of india	31-Dec-13	50,000,000	9.10%		31-Dec-14		1160787		
	bank of india	31-Dec-13	50,000,000	9.10%		31-Dec-14		1160787		
	bank of india	31-Dec-13	50,000,000	9.10%		31-Dec-14	•	1160787		
	Corporation bank	31-Dec-13	100,000,000	9.05%		31-Dec-14		1160787		
	Indian bank	1-Jan-14	10,000,000	9.16%			-	2308389		
	Indian bank	I-Jan-14	10.000,000	9.16%		1-Jan-15		231143		
	Vijaya Bank	2-Jan-14	30,000,000	9.10%		1-Jan-15	•	231143		
	Central Bank of India	1-Jan-14	90,000,000	9.10%		2-Jan-15	•	680995		
	Central Bank of India	1-Jan-14	50,000,000			1-Jan-15	-	2094387		
	IOB	1-Jan-14	10.000,000	9.22%		1-Jan-15		1163548		
	Canara Bank	1-Jan-14		9.10%		1-Jan-15		229578		
	Bank of Baroda	1-Jan-14	10.000,000	9.10%		1-Jan-15		229578		
	bank of india		60.000.000	9.10%		1-Jan-15		1377467		
	bank of india	2-Jan-14	62,000,000	9.10%		2-Jan-15		1407390		
	bank of india	2-Jan-14	62.000.000	9.10%		2-Jan-15		1407390		
	bank of india	2-Jan-14	62.000.000	9.10%		2-Jan-15		1407390		
	bank of india	2-Jan-14	62,000,000	9.10%		2-Jan-15		1407390		
	Canara Bank	2-Jan-14	62,000,000	9.10%		2-Jan-15		1407390		
	UCO Bank, Madhapur	6-Jan-14	100,000,000	9.27%		6-Jan-15		2208684		
	UCO Bank, Madhapur	7-Jan-14	120,000,000	9.25%		7-Jan-15	2	2613022		
		15-Jan-14	360,000,000	9.30%	365	15-Jan-15		7123113		

V. N	i) Fixed deposits with bank								Figures for the Current Year(Rs)	Figures for the previous Year(Rs)
SL.No	Name of the bank	Date	Amount (Rs)	Rate of Interest	Period	Date of maturity	Interest Received in 2013-14(Rs)	Interest Accrued till 31/03/2014(Rs)		
	Allahabad Bank	19-Feb-14	42,500,000	9.75%	365	19-Feb-15		470984	-	
0	Vijaya Bank	19-Feb-14	42.500.000	9.75%	365	19-Feb-15		470984	-	
	Allahabad Bank	24-Feb-14	60.000,000	9.75%	365	24-Feb-15	-	581804		
	Allahabad Bank	24-Feb-14	60,000,000	9.75%	365	24-Feb-15		581804	1	
- 1	Vijaya Bank	24-Feb-14	20,000.000	9.75%	365	24-Feb-15		193935	1	
3	TOTAL(PA	ART B)	11507700000		-			436747646	11507700000	9351163900
	(ii) OTHERS					-		450747040	11307700000	9331103900
)	(a) Quoted -cos	st and market value							-	
	(b) Unquoted								NIL	NIL

(Prassad Rao Kalzyru)

CAO

(D.D.Singh)

Member

(M. Ramaprasad)

Member

Member

(T.S.Vijayan)

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY Attached to and forming part of balance sheet as at 31st March 2014

Particulars Current year Previous year Rs Rs Rs (1) (2) (3)		Figures for the	Figures for the
Security Deposits - Telephone 84,635 86,22 359,375 359,37 378,39 378,39 378,39 378,39 378,39 378,39 378,39 378,39 378,39 378,39 378,39 377,39 379,3	Particulars		
Security Deposits - Telephone		Rs	Rs
Security Deposits - Telephone Security Deposits - Telephone Security Deposits - Telephone Security Deposits - Fuel 1,782,005 7,850		(2)	(3)
Security Deposits - Fielphone 359-375 350,31 7,650 7,850 7	Deposits		
Securify Deposits - Flectricity 7,650 7,65 1,780 1,7	ACCOMMENCE.	84,635	86,274
Security Deposits - Fuel 1,782.05 1,78			
Security Deposits - Rent		57656077656665	
TOTAL Coans and advances to staff Housing loan to staff Housing loan to staff Loans to staffs for other purposes Cher - advances - festival Interest recoverable Advance others TOTAL Cother Current Assets Interest accrued but not due - bank deposits Interest accrued but not due - bank deposits Advance to creche committee Advance to creche committee Advance to creche committee Advance to creche committee Advance on capital account - (For software development) Cenvat credit Tarrif Advisory Committee [Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee [Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee [Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tarrif Advisory Committee (Includes Rs. 4,71,50,000/-{Previous			Total many distribution
Housing loan to stalff Loans to stalff stor other purposes Other - advances - testival Interest recoverable Advance others TOTAL Dither Current Assets Interest accrued but not due - bank deposits Advances on capital account (For software development) Cenvot credit Tarriff Advisory Committee [Includes Rs. 4,71,50,000/-{Previous Year Rs 4,71,50,000/-}paid to Tarriff Advisory Committee [Includes Rs. 4,71,50,000/-{Previous Year Rs 4,71,50,000/-}paid to Tarriff Advisory Committee [TAC] towards advance for purchase of flats]-Refer note no-2(h) of Annexure-IX Advance to Institute of Insurance and Risk Management Other -advance for travel and LFC TOTAL Cash Cash in hand Cheques i	TOTAL	2,224,711	2,226,350
Housing loan to staff Loans to staffs for other purposes Other - advances - festival Interest recoverable Advance others TOTAL Dither Current Assets Interest accrued but not due - bank deposits Advances on capital account (For software development) Cenvot credit Tarrif Advisory Committee [Includes Rs. 4,71,50,000/-{Previous Year Rs 4,71,50,000/-}paid to Tarriff Advisory Committee [Includes Rs. 4,71,50,000/-{Previous Year Rs 4,71,50,000/-}paid to Tarriff Advisory Committee [Includes Rs. 4,71,50,000/-{Previous Year Rs 4,71,50,000/-}paid to Tarriff Advisory Committee [TAC) towards advance for purchase of flats]-Refer note no-2(h) of Annexure-IX Advance to Institute of Insurance and Risk Management Other -advance for fravel and LFC TOTAL Cash Cash in hand Cheques in hand Cheques in hand Cheques in hand Cheques in hand Cheques in transit Balances with scheduled banks (a) On current account (b) On deposit account TOTAL Balance with non scheduled bank (a) On current account (b) On deposit account (c) On savings bank account (d) On deposit account (e) On deposit account (f) On deposit account (g) On deposit account (h) On deposit account (h) On deposit account (h) On deposit account			
Contains to staffs for other purposes 1,334,369 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,230,30 1,330,4576 636,11 1,330,4576 636,11 1,330,4576 1,330,45			
Other - advances - lestival 19,655.4 19,655.4 19,655.4 19,655.4 182,426,934 141,719,6 182,426,934 141,719,6 182,426,934 141,719,6 182,426,934 141,719,6 182,426,934 141,719,6 182,426,934 141,719,6 182,426,934 141,719,6 182,426,934 141,719,6 182,426,934 141,719,6 182,426,934 141,719,6 182,426,934 141,719,6 182,426,934 141,719,6 182,426,934 141,719,6 182,426,934 141,719,6 182,426,934 175,000 17			
Interest recoverable Advance others TOTAL INCLUSION 182,426,934 Interest accrued but not due - bank deposits Interest accrued but not due - bank deposits Advance to creche committee Advances on capital account - [For software development] Cenvat credit Tarrif Advisory Committee [Includes Rs. 4,71,50,000/-{Previous Year Rs. 4,71,50,000/-}paid to Tariff Advisory Committee [TAC] towards advance for purchase of flats }-Refer note no-2(h) of Annexure-IX Advisory Committee (TAC) towards advance for purchase of flats }-Refer note no-2(h) of Annexure-IX Advance to Institute of Insumace and Risk Management Other -advance for travel and LFC TOTAL TOTAL TOTAL TOTAL Balances with scheduled banks (a) On current account (b) On deposit account (c) On savings bank account (d) On current account (e) On deposit account (f) On deposit account (g) On deposit account (h) On deposit account			
Advance others TOTAL 182,426,934			
Other Current Assets Interest accrued but not due - bank deposits account Interest accrued but not due - bank deposits account Interest accrued but not due - bank deposits account Interest accrued but not due - bank deposits account Interest accrued but not due - bank deposits account Interest accrued but not due - bank deposits account Interest accrued but not due - bank deposits account Interest accrued but not due - bank deposits account Interest accrued but not due - bank deposits account Interest accrued but not due - bank deposits account Interest accrued but not due - bank deposits account Interest accrued but not due - bank deposits account Interest accrued but not due - bank deposits account Interest accrued but not due - bank deposits account Interest accrued ad 48,58,74,50,000 / 175,000 /			
Interest accrued but not due - bank deposits Advance to creche committee Advances on capital account - [For software development] Cenvat credit Tarrif Advisory Committee [Includes Rs. 4,71,50,000/- Previous Year Rs 4,71,50,000/-)paid to Tariff Advisory Committee [Includes Rs. 4,71,50,000/- Previous Year Rs 4,71,50,000/-)paid to Tariff Advisory Committee [TAC] towards advance for purchase of flats]-Refer note no-2(h) of Annexure-IX Advance to Institute of Insurace and Risk Management Other -advance for travel and LFC TOTAL Cash Cash in hand Cheques in hand Cheques in hand Cheques in transit Balances with scheduled banks (a) On current account (b) On deposit account TOTAL Data TOTAL Balance with non scheduled bank (a) On current account (b) On deposit account (c) On deposit account (d) On deposit account (e) On deposit account (f) On deposit account (g) On deposit account (h) On deposit account (h) On deposit account (h) On deposit account	TOTAL	182,426,934	141/10/000
Advances on capital account - [For software development] Cenvat credit Tarrif Advisory Committee [Includes Rs. 4,71,50,000/-{Previous Year Rs 4,71,50,000/-}paid to Tarriff Advisory Committee (TAC) towards advance for purchase of flats }-Refer note no-2(h) of Annexure-IX Advisory Committee (TAC) towards advance for purchase of flats }-Refer note no-2(h) of Annexure-IX Advisory Committee (TAC) towards advance for purchase of flats }-Refer note no-2(h) of Annexure-IX Advisory Committee (TAC) towards advance for purchase of flats }-Refer note no-2(h) of Annexure-IX 120,200,000 15,020,841 17,944,41 166,030 1,570,00 1625,354,845 1625,354,845 1625,354,845 1625,354,845 1625,354,845 17,000 17,0	Advance to creche committee	175,000	460,532,032 175,000 204,120
Advisory Committee (TAC) towards advance for purchase of flats)-Refer note no-2(n) of Amount recoverable from APIIC for building Advance to Institute of Insurance and Risk Management Other -advance for travel and LFC TOTAL Cash Cash in hand Cheques in hand Cash/ Cheque in transit Balances with scheduled banks (a) On current account (b) On deposit account (c) On savings bank account (a) On current account (b) On deposit account (b) On deposit account (c) On deposit account (d) On current account (e) On deposit account (f) On deposit account (g) On deposit account (g) On deposit account (h) On deposit account (h) On deposit account (h) On deposit account (h) On deposit account	Advances on capital account - [For software development] Cenvat credit	4	·
Amount recoverable from APIIC for building Advance to Institute of Insurance and Risk Management Other -advance for travel and LFC TOTAL Cash Cash in hand Cheques in hand Cash/ Cheque in transit Balances with scheduled banks (a) On current account (b) On deposit account (c) Or savings bank account (a) On current account (b) On deposit account (c) On deposit account (d) On current account (e) On deposit account (f) On deposit account (g) On current account (h) On deposit account	Tarrif Advisory Committee [Includes Rs. 4,71,50,000/-[Previous real Rs. 4,71,50,000/-[Previous real Rs. 4,71,50,000/-[Previous Real Rs. 4,71,50,000/-[Previous Real Rs. 4,71,50,000/-[Previous Real Rs. 4,71,50,000/-[Previous Rs. 4,71,50,00	48,358,793	48,358,793
Advance to Institute of Insurace and Risk Management Other -advance for travel and LFC TOTAL Cash Cash in hand Cheques in hand Cash/ Cheque in transit Balances with scheduled banks (a) On current account (b) On deposit account (c) On savings bank account (a) On current account (b) On deposit account (c) On current account (d) On current account (e) On deposit account (f) On deposit account (g) On current account (g) On current account (g) On deposit account (g) On deposit account (g) On deposit account (g) On deposit account	Advisory Committee (TAC) towards advance for purchase of flats 1-Neter flote floraging of same and a second committee (TAC) towards advance for purchase of flats 1-Neter flote floraging of same and a second committee (TAC) towards advance for purchase of flats 1-Neter flote floraging of same and a second committee (TAC) towards advance for purchase of flats 1-Neter flote floraging of same and a second committee (TAC) towards advance for purchase of flats 1-Neter flote floraging of same and a second committee (TAC) towards advance for purchase of flats 1-Neter flote floraging of same and a second committee (TAC) towards advance for purchase of flats 1-Neter floraging of same and a second committee (TAC) towards advance floraging of same and a second committee (TAC) towards advance floraging of same and a second committee (TAC) towards advance floraging of same and a second committee (TAC) towards advance floraging of same and a second committee (TAC) towards advance floraging of same and a second committee (TAC) to same and a second	120,200,000	, ,
Other -advance for travel and LFC TOTAL Cash Cash in hand Cheques in hand Cash/ Cheque in transit Balances with scheduled banks (a) On current account (b) On deposit account (c) On savings bank account TOTAL Balance with non scheduled bank (a) On current account (b) On deposit account (c) On deposit account (d) On current account (e) On deposit account (f) On deposit account (g) On deposit account (h) On deposit account	Amount recoverable from APIIC for building	15,020,841	17,944,454
TOTAL Cash Cash in hand Cheques in hand Cheques in transit Balances with scheduled banks (a) On current account (b) On deposit account TOTAL Balance with non scheduled bank (a) On current account (b) On deposit account TOTAL Balance with non scheduled bank (a) On current account (b) On deposit account (c) On deposit account TOTAL	Advance to Institute of Insurace and Risk Management		1,570,046
Cash in hand Cheques in hand Cash/ Cheque in transit Balances with scheduled banks (a) On current account (b) On deposit account (c) On savings bank account TOTAL Balance with non scheduled bank (a) On current account (b) On deposit account TOTAL	Other -advance for travel and LFC TOTAL	625,354,845	528,784,445
Cash in hand Cheques in hand Cash/ Cheque in transit Balances with scheduled banks (a) On current account (b) On deposit account (c) On savings bank account TOTAL Balance with non scheduled bank (a) On current account (b) On deposit account TOTAL			
Cheques in hand Cash/ Cheque in transit Balances with scheduled banks (a) On current account (b) On deposit account (c) On savings bank account TOTAL Balance with non scheduled bank (a) On current account (b) On deposit account (b) On deposit account		70,000	70,000
Balances with scheduled banks (a) On current account (b) On deposit account (c) On savings bank account TOTAL Balance with non scheduled bank (a) On current account (b) On deposit account			
(b) On deposit account (c) On savings bank account TOTAL Balance with non scheduled bank (a) On current account (b) On deposit account	Balances with scheduled banks	125,202,536	682,587,202
TOTAL 125,227,982 682,611,8 Balance with non scheduled bank (a) On current account (b) On deposit account	(b) On deposit account	25.446	24,620
(a) On current account (b) On deposit account	TOTAL	125,227,982	682,611,82
(a) On current account (b) On deposit account			
	(a) On current account		
TOTAL	(b) On deposit account		
	TOTAL		

(Prassad Rau Kalayru)

(D.D.Sipph) Member

(M,Ramaprasad) Member

M

(T.S.Vljayan) Chairman

Annexure - IV

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, HYDERABAD Attached to and forming part of balance sheet as on 31st March 2014 Insurance Regulatory and Development Authority Fund

Particulars	Figures for the current year	Figures for the previous year
	Rs	Rs
Grant from Government of India		
Others	8,93,244	8,93,244
Total	893,244	893,244

(() (Prassad Rao Kalayru)

CAO

(M.Ramaprasad) Member

Member

(T.S.Vijayan) Chairman

Annexure - V

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY Attached to and forming part of balance-sheet as at 31st March 2014

CONTINGENT LIABILITIES

Particulars	Figures for the current year Rs	Figures for the previous year Rs

(Prassad Rao Kalayru) CAO

(M.Ramaprasad) Member

Annexure VI

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY Attached to and forming part of Income and Expenditure Account for the year ended 31st March 2014

PAYMENTS TO AND PROVISIONS FOR EMPLOYEES

Particulars	Figures for the Current Year	Figures for the Previous Year
	Rs.	Rs.
i) Salaries, allowances, wages and bonus	232,963,174	164,438,503
ii) Contribution to Provident Fund, etc (including contribution to superannuation	36,087,040	29,975,102
fund)	11,802,735	7,471,909
ii) Gratuity v) Staff welfare expenses	773,634	812,017
v) Others	364,362	197,026
-Book grant	9,120,737	3,083,534
-Leave travel concession	**	
-Insurance		
-Canteen expenses		
-Monetary award - studies	7,146,542	6,579,029
-Contribution to group insurance scheme	61,041,061	38,656,941
-Reimbursement of expenses incurred by staff	17,638,520	14,479,058
-Leave salary TOTAL	376,937,805	265,693,119

(Prassad Rao Kalayru)

CAO

(M.Ramaprasad)

(T.S.Vijayan)

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY

Attached to and forming part of Income and Expenditure Account for the year ended 31st March 2014

ESTABLISHMENT EXPENSES

Particulars	Figures for the Current Year	Figures for the Previous Year
(1)	(2)	(3)
Repairs & maintenance of buildings & premises	8,372,827	7,701,552
House keeping - office maintenance	13,937,446	8,898,813
Repairs & maintenance of equipments	17,683,720	6,155,124
Repairs and maintenance - others	-	- 8
Electricity & water exp	5,241,752	3,769,776
Insurance exp	258,284	179,841
Rates and taxes	300 2	
Printing and stationery	8,584,943	3,972,205
Books/journals etc.	67,583	81,806
Postage, telegraphs, telephones, etc.	5,677,680	17,810,005
Travelling and conveyance Inland	27,272,309	28,097,623
Travel - foreign	15,802,665	29,569,088
Legal and professional charges	-	
Education/training/R and D/grievances redressal expenses	2,589,127	6,200,008
Audit fees	2	500,000
Service tax payment under VCES to service tax authority	225,816,730	-
Contribution to med.asst.fund(MAF)	-	20,000,000
Recruitment expenses	622,249	
Expenses of meetings of Authority & Advisory committee & others meeting	1	
expenses including daily allowances paid to the members of the committee	9,434,823	3,298,453
Membership and subscription	4,801,050	3,793,227
Security services	2,163,046	2,170,609
Pentry expenses	6,815,571	4,357,256
Car repair and maintenance expenses	9,700	9,000
Other Expenses	187,702	964,041
TOTAL	355,339,207	147,528,427

(Prassad Rao Kalayru)

CAO

(D.D.Singh)

Member

(M.Ramaprasad) Member

Member

(T.S.Vijayan)

Annexure VIII

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY, HYDERABAD Attached to and forming part of Income and Expenditure Account for the year ended 31st March 2014

INTEREST

PARTICULARS	Figures for the Current Year Rs	Figures for the Previous Year Rs
Government		-
Banks		
Others		a.
Total	*	•

CAO

(D.D.Singh)

Member

Member

THE INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY

SIGNIFICANT ACCOUNTING POLICIES AND NOTES FORMING PART OF ACCOUNTS FOR THE YEAR 2013-14

[Unless otherwise specified, all amounts are in Rupees]

1. BACKGROUND

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY (The Authority) was established by an Act of Parliament - Insurance Regulatory and Development Authority Act, 1999 [Act] - and was constituted on April 19, 2000 by a notification issued in the Gazette of India. The Authority was established with a view to protecting the interests of the holders of insurance policies, to regulate, promote and ensure orderly growth of the insurance industry and for matters connected therewith or incidental thereto, issue to the applicant a certificate of registration, renew, modify, withdraw, suspend or cancel registration, and levy fees and other charges for carrying out the purposes of the Act. The Authority, in terms of Section 13 of the Act, has been vested with the assets and liabilities of the Interim Insurance Regulatory Authority as were available on the appointed day i.e. April 19, 2000. In terms of Section 16 of the Act, a fund shall be constituted namely 'The Insurance Regulatory and Development Authority Fund" [Fund]. The Fund shall constitute all Government grants, fees and charges received by the Authority, all sums received by the Authority from such other source as may be decided upon by the Central Government and the percentage of prescribed premium income received from the insurers. The Fund shall be applied for meeting the salaries, allowances and other remuneration of the members, officers and other employees of the Authority and the other expenses of the Authority in connection with discharge of its functions and for the purposes of the Act.

2. SUMMARY OF SIGNIFICANT ACCOUNTING POLICIES

The financial statements are prepared under the historical cost convention, on the accrual basis of accounting save for revenue recognition on cash basis as explained hereunder, and in accordance with the applicable standards on accounting issued by the Institute of Chartered Accountants of India. The significant accounting policies are as follows:

(a) Fixed assets and depreciation

Fixed assets are stated at cost less accumulated depreciation. Depreciation on fixed assets is provided pro-rata to the period of use on reducing balance method using rates determined based on the rates specified in Schedule XIV to the Companies Act, 1956. Assets costing less than,Rs5,000 have been depreciated 100% in the year of purchase unless the assets constitute more than 10% of the respective block, in which case the asset is depreciated at the rates specified in the said Schedule XIV.

(b) Investments
Investments in the nature of fixed deposits with banks are stated at cost.

(c) Revenues

(i) Registration Fee

(a) Received from insurers seeking for the first time, registration for carrying on any class of insurance business in India is treated as income of the year to which it relates.

(b) Received from insurance intermediaries to seek registration to act as insurance intermediaries is treated as income of the

year of receipt.

(ii) Renewal Fee

Renewal fee is received in advance from insurers for renewal of registration. It is treated as income of the year to which it relates.

(iii) License Fee

License fee received from insurance agents, surveyors, brokers and other insurance intermediaries is treated as income of the year of receipt. Licenses issued to insurance agents, surveyors, brokers and other insurance intermediaries are current for those years from the date of issue and subject to renewal at the end of their currency. It is not practicable to distribute the license fee over the years to which it relates.

(iv) Grant from others

Initial grant received has been treated as income of the year in which it was received.

(d) Foreign currency transactions

Non-monetary foreign currency transactions are recorded at rates of exchange prevailing on the dates of the transactions. Monetary foreign currency assets and liabilities are translated into Rupees at the rates of exchange prevailing on the balance sheet date. The differences in translation of foreign currency liabilities related to the acquisition of fixed assets are adjusted in the carrying value of fixed assets. Other translation differences are reflected in the Income and Expenditure Account.

(e) Retirement benefits

Retirement benefits to employees comprise contribution to provident fund, gratuity fund, Superannuation fund and provision of leave encashment, which are provided in accordance with the Regulations made under the Act.

The Authority contributes to IRDA Employees Provident Fund and IRDA Superannuation Fund trust.

The liability for gratuity is determined based on actuarial valuation, in accordance with gratuity scheme framed by the Authority and liability for leave encashment is determined as per the leave encashment rules.

(f) Non-interest bearing loan/advance to IIRM

The Authority had given interest free loan / advance to Institute of Insurance and Risk Management (IIRM). The outstanding balance of the loan as on 31.3.2014 is Rs. 150.21 lakh (Previous Year Rs 179.44 lakh).

In addition to the above, the Authority, in its 81st meeting has also approved disbursement of loan of Rs20 crore for construction of the building of IIRM. However, the loan is yet to be disbursed.

(g) Cancellation of agreement with APIIC for construction of the office building and new agreement with CPWD

The agreement with APIIC has been cancelled for the execution work of the Head office building of the Authority in financial district at Nanakramguda Village, Serilingampally Mandal, RR District, Hyderabad, due to non-adherence of time line, etc, specified in the agreement. Out of total payment of Rs 42.25 crore made to APIIC as per terms of MOU, the Authority has received Rs 15.16 crore from APIIC during the financial year. A sum of Rs 12.02 crore is recoverable from APIIC after adjusting the cost of work executed by APIIC.

The Authority has entered into an agreement with CPWD for execution of the remaining work of the building. The Authority has paid Rs 1.00 crore to CPWD in the financial year on signing of MOU. The remaining capital commitment for the said work is Rs.130 crore (approx).

- (h) Authority had paid a sum of Rs.13.04 crore to Tariff Advisory Committee (TAC) as advance for purchase of flats at Mumbai, Delhi, Chennai, and Ahmedabad. A sum of Rs 8.32 crore representing the cost of the Delhi guest house and flats at Mumbai has been adjusted during the year 2011-12 and balance amount of Rs 4.72 crore is outstanding.
- (i) Business Analytic Project (BAP) software is under progress. The remaining capital commitment for the said software is Rs 21.70 crore (Previous Year Rs 24.00 crore)

3. INCOME-TAX

No income tax provision has been made in view of income of the Authority being exempt under section 10 (23BBE) of the Income-tax Act, 1961.

4. DEPOSIT OF FUNDS OF THE AUTHORITY INTO PUBLIC ACCOUNT OF INDIA

The Authority, in the previous years received a letter from Ministry of Finance, Department of Economic Affairs dated July 17, 2002, July 9, 2005, July 18 and September 13, 2006 and 28 February 2008 directing the Authority to deposit the moneys so far collected by the Authority in the Public Account of India as non-interest bearing account and allowing the Authority to withdraw a specified amount in the beginning of each year from the said Public Account for meeting its expenditure. The Authority based on a legal opinion obtained has requested for review of the direction received, in its view the funds raised by it from the insurers and the intermediaries do not have the character of Government Revenue and cannot form part of the Public Fund of India. The matter is under correspondence.

5. HEADQUARTERS OF THE AUTHORITY

. 11.08

The Authority, in pursuance of the decision taken by the Government of India in November 2001 to shift the Headquarters of the Authority from New Delhi to Hyderabad, shifted the actuarial department in April 2002, other departments in August 2002 and the Surveyors Department in October 2005. The office of the Authority is located in Parisrama Bhavan where third floor and a portion of fifth floor have been taken to it on rent from Andhra Pradesh Industrial Development Corporation Limited [APIDC]. Premises of 9th floor and part of 7th floor have also been taken on rent from United insurance India Insurance(UII).

The Government of Andhra Pradesh through A. P. Industrial Infrastructure Corporation Limited [APIIC] had allotted a plot of five acres land at a nominal amount of Rs.10000 in the financial district at Nanakramguda Village, Serilingampally Mandal, RR District, Hyderabad, for construction of the Head Quarters of the Authority. The title of the said land was transferred in the month of October, 2008. The Authority has upgraded its New

Delhi office into a Regional Office in 2013-14 and another Regional Office in Mumbai will be opened shortly.

6. OPERATING LEASES

There are no non-cancelable lease arrangements. The lease payments in respect of premises are recognized in the income and expenditure account.

7. SERVICE TAX APPLICABILITY AND PAYMENT

As fees are subject to service tax liability ,the Authority in its 81st Board Meeting has agreed to pay service tax to the service tax authority under Voluntary Compliance Encouragement Scheme(VCES) up to 31/03/2013 and accordingly service tax Rs 22.58 crore has been paid as on 31/03/2014. The service tax is being collected from all service receivers along with fees from 1st January, 2014. The CENVAT credit in relation to service tax paid up to 31/03/2014 and thereafter is being for appropriate accounting after consultation with the service tax Authority.

8. The Authority has provided Rs 3.41 crore towards arrear salary on account of salary and allowances of officers and employees due from November,2012.

9. PRIOR PERIOD COMPARISIONS

Previous year figures have been reclassified, wherever necessary and to the extent possible, to conform to current year's classification

Re-grouped from	Amount(Rs)	Re-grouped into	Amount(Rs)	Reasons
Promotional expenditure	9,84,12,728	Promotional expenditure	4,84,12,728	To conform to the classification in current year
		Development expenditure	5,00,00,000	as per the format.

(Prassad Rao Kalayru)

(D.D. Singh) Member

(M. Ramaprasad) Member

(for short,)

(R. K. Nair) Member (T.S. Vijayan) Chairman